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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 16/241-242/CLB/MB/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017

Name of the Company:

Sangeeta Maheshwari

V/s.

Premsagar Agricultural Pvt. Ltd. & Ors.

Section of the Companies Act:

Sections 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. KAMAL AGRANAL

FeA- AR.

Pehone

Com Ags

2. Rashesh Squjanueala Sn. Advocate

Respondant

3. Sandeep Singhi

Advocate

,

4. Pranjal Buch

by Singhi & Co.

<u>ORDER</u>

Learned FCA Mr. Kamal Agrawal present for Petitioner. Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Pranjal Buch present for Respondents no. 1 to 6.

Heard arguments of Learned Counsel for Respondents no. 1 to 6.

For reply arguments of learned FCA for petitioner.

List the matter 18.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of July, 2017.